

Shri V. P. Nayar: May I know whether the proposal covers only government service called as such or also service in offices like the Supreme Court, the Council of States Secretariat, and the Parliament Secretariat?

Shri B. R. Bhagat: It covers the Secretariat and the other Government services.

Mr. Deputy-Speaker: Does it apply to the Supreme Court, the Parliament Secretariat etc.....

The Deputy Minister of Home Affairs (Shri Datar) indicated dissent.

Mr. Deputy-Speaker:...or is it confined only to Government service?

Shri B. R. Bhagat: I do not know about the Supreme Court. It may not be applicable to that, but it applies to the Secretariat and the Government services.

PAKISTAN RUPEE

*1503. **Shri Jethalal Joshi:** Will the Minister of Finance be pleased to state:

(a) whether there is a disparity between the official and the market rate of the Pakistan rupee in terms of Indian currency; and

(b) what will be its effect on the transfer of evacuee deposits?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) The disparity will not affect the transfer of evacuee deposits, as these are subject to negotiation and settlement on a government to government basis and the official rate of exchange will be applied where necessary.

Shri Jethalal Joshi: What is the estimate of the evacuee deposits of India and Pakistan?

Shri B. R. Bhagat: We have no estimate.

Shri Jethalal Joshi: Is it a fact that if the implementation of the provisions of the Act in regard to evacuee deposits is going according to schedule,

it is likely that our refugees will lose about thirty per cent. of the value of their deposits, as a result of this disparity?

Shri B. R. Bhagat: I think this particular question should be referred to the hon. Minister of Rehabilitation.

Shri Joachim Alva: There is a belief, rightly or wrongly, that as India devalued her rupee without informing Pakistan, Pakistan stuck to her guns, and did not devalue her rupee. Even if it be for historical interest, may I know the reasons why India did not inform Pakistan about devaluing her rupee?

Mr. Deputy-Speaker: This happened long ago. It is an old story.

Dr. Ram Subhag Singh: It was stated in the reply given earlier that there is disparity between the market price and the official rate of the Pakistan rupee. May I know the quantum of disparity, and whether Government propose to remove the same?

Shri B. R. Bhagat: As regards the first part of the question, the rate of exchange in the so-called free market varies from week to week and from place to place. I think the latest rate is seventy-nine Indian rupees to hundred Pakistan rupees. This disparity is due to operation of market forces, not easily amenable to government control.

I.A.F. AIRCRAFT CRASH NEAR AMBALA

*1505. **Shri G. L. Chaudhary:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an aircraft of the Indian Air Force crashed near Ambala on the 12th March, 1954: and

(b) the loss sustained by Government due to this crash?

The Minister of Defence Organization (Shri Tyagi): (a) Yes, Sir.

(b) Pilot Officer S. M. Dewan, who was the sole occupant of the aircraft,

was killed and the aircraft was completely destroyed. The total loss to Government cannot be assessed until receipt of the proceedings of the Court of Inquiry which has already been convened.

Shri G. L. Chaudhary: May I know whether the aircraft was fully examined before it took off?

Shri Tyagi: Yes, that is always done.

Shri Jaipal Singh: In view of the fact that we know what the aircraft is that has crashed, may we know the reasons why the loss sustained has not been assessed?

Shri Tyagi: I have already stated the reasons. The Court of Inquiry is looking into the reasons, and unless I receive their report, it will not be possible for me to assess the loss.

Shri Suriya Prashad: May I know the number of air crashes in the I.A.F. in the current year?

Mr. Deputy-Speaker: This question refers to the one that took place near Ambala. For this, there must be a separate question.

Shri Jaipal Singh: May we know what relationship the reasons for the air crash have to the loss sustained?

Mr. Deputy-Speaker: The loss also seems to be one of the items of inquiry. Something has been lost. The question why it has been lost, and the amount of the loss sustained have been referred to the Court of Inquiry. That is what the hon. Minister said.

Shri Tyagi: The loss sustained is the loss of life of a pilot, and the loss of an aircraft.

Shri N. M. Lingam: May I know the type of aircraft that crashed?

Shri Tyagi: It was a Toofani aircraft.

REPORT ON GENERAL ELECTIONS

*1506. **Th. Jugal Kishore Sinha:** Will the Minister of Law be pleased to state how long it will take for Government to present a report on the last General Elections?

The Minister of Law and Minority Affairs (Shri Biswas): It is for the Election Commission to prepare and present this report to Government. I understand from the Commission that the volume containing statistical data has been prepared and will soon be sent to the Press for printing. The narrative part of the report which will be in a separate volume is expected to be finished soon, but the Commission is unable to state definitely how long it will take to present the report.

Shri Muniswamy: May I know, Sir, whether any summary has been prepared before presentation of the report?

Shri Biswas: The report is not yet ready and the question of summary does not arise at this stage.

ठाकुर युगल किशोर सिंह : क्या मैं जान सकता हूँ कि रिपोर्ट में किन-किन विषयों की चर्चा रहेगी ?

Shri Biswas: Will the hon. Member kindly repeat the question?

Th. Jugal Kishore Sinha: What are the points discussed in the report?

Mr. Deputy-Speaker: The hon. Member will await the report.

Shri Biswas: When the report is here, the hon. Member will see for himself.

CIVILIAN BOYS APPRENTICES SCHEME

*1507. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether any fresh students were admitted during the year 1953-54 under the Civilian Boys Apprentices Scheme for the training of matriculates in industrial trades in the E.M.E.; and

(b) what are the trades in which this training is being imparted?

The Deputy Minister of Defence (Shri Satish Chandra): (a) No Sir.

(b) Electrician, Engineering Equipment Mechanic, Fitter, Instrument